

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<u>REPRESENTATION BY WHOM</u>		

① M. Roshan Aliq
for Gautham

Respondents

M. Roshan Aliq

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is posted for the appearance of the Petitioner. Put up on 21.12.2017 at 10.30 A.M.

sd /
MEMBER (JUDICIAL)

ghk